#### RUPEE TRADE WITH BANGLADESH

949. SHRI SUNDAR MANI PATEL: SHRI K. C. PANDA: SHRI M. K. MOHTA: **SHRI** DEBANANDAMAT: **SHRI** LOKANATH MISRA: SHRI **DAHYABHAI** V. PATEL; SHRIMATI LAKSHMI KUMARI CHUNDAWAT: SHRI MOHAMMAD USMAN ARIF; **SHRI KALI** MUKHERJEE;

Will the Minister of COMMERCE be pleased to state:

- (a) whether there is any proposal to discontinue the rupee payment trade between India and Bangladesh;
  - (b) if so, the reasons therefor; and
- (c) the extent to which trade between the two countries is likely to be affected thereby?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) to (c) The reference of the Hon'ble Member is perhaps to the Limited Payments Arrangement. The limited payments¹ arrangements, which was an interim arrangement for facilitating import and export of commodities of special interest on a balanced basis, was a part of the Trade Agreement which was valid initially for a period of one year. The Trade Agreement has now been extended by three months to 27th June, 1973.

The Governments of India and Bangladesh are in touch with each other on arrangements beyond that date. In this context, there has been informal exchange of views between officials of Bangladesh and India who met last week in Delhi. They will be meeting again in the first week of June, 1973.

### राज्य सरकारों द्वारा स्रोबर इाफ्ट

## 950. श्री श्रीम प्रकाश त्यागी : श्री सुरज प्रसाद :

क्या वित्त मन्त्री यह बताने की बृपा करेंगे कि:

- (क) गत तीन वर्षों के दौरान विभिन्न राज्य सरकारों द्वीरा कितना-कितन। रुपया स्रोवर द्वापट लिया गया और उसमें ने कितन। रुपया वापम किया जा चुका है; और
- (ख) राज्य सरकारों द्वारा श्रोबर इ। पट लिए जाने की प्रवित्त को कम करने के लिए सरकार द्वारा क्या ठोस कदम उठाये गये हैं श्राचा उठाये जाने का विचार ह

### T[OVER-DRAFTS BY STATE GOV-ERNMENTS

950. SHRI O. P. TYAGI: SHRI SURAJ PRASAD:

Will the Minister of FINANCE be pleased to state;

- (a) the amounts of over drafts drawn by the various State Governments during the last three years, and how much out of that has been repaid; and
- (b) the concrete steps taken or proposed to be taken by Government with a view to check the tendency of drawing over-drafts by the State Governments?]

# वित्त मंत्री (श्री य० व० चव्हाण) :

- (क) पिछले तीन वर्षों के ग्रन्त तक विभिन्त राज्य सरकारों द्वारा लिए गए ग्रोवर ड्राफ्ट की राशि का विवरण सभा-पटल पर रख दिया गया है। ग्रोवर ड्राफ्टों की सारी रकम राज्य सरकारों द्वारा वापिस की जा चुकी है।
- (ख) कार्य-प्रणाली, जो कि स्रायोजना स्रायोग स्रीर रिजर्व वैंक के साथ विचार